

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT)(Ins) No. 553 of 2019

IN THE MATTER OF:

IDBI Bank

...Appellant

Versus

Ms. Mamta Binani & Ors.

...Respondents

Present

For Appellant: Mr. Abhinav Vashisht, Senior Advocate with Ms. Priya Singh Ms. Nishtha Chaturvedi, Ms. Ria Kholi and Ms. Akshita Sachdeva, Advocates.

**For Respondent: Mr. PBA Srinivasan, Mr. Parth D. Tandon and Ms. Ichchha Kalash Advocates for R-3
Mr. Rishav Banerjee and Mr. Pratik Advocates for R-2
Mr. Abhijeet Sinha Mr. Arjun Asthana and Ms. Sreenita Ghosh Advocates for R-1**

ORDER

19.08.2019 Due to paucity of time the matter could not be taken up.
Post this appeal 'for Admission (After Notice)' on 24th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/sk/